

DRAFT MINUTES  
DIRECTORATE GENERAL OF FOREIGN TRADE  
(DES-II SECTION)

Minutes of the Norms Committee-II Meeting No. 07/10 held on 19.05.2009.

The Meeting No. 07/10 of Norms Committee-II was held on 19.05.2009 for the licensing year 2009-2010 under the Chairmanship of Sh. O.P. Hisaria, Joint Director General of Foreign Trade (OPH) to consider the applications under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2004-2009. The following members were present in the meeting:-

| <u>S.No</u> | <u>Name of the representatives &amp; their Designation</u> | <u>Deptt.</u> |
|-------------|------------------------------------------------------------|---------------|
|             |                                                            | -             |
| 1.          | Sh. N.L. Goswami, Sr. DO                                   | DHI           |
| 2.          | Sh. S.K. Jain, D.O.                                        | DIPP          |
|             | Shri A. K. Mishra, Asst IA                                 | M/o Steel     |
| 3.          |                                                            |               |
| 4.          | Shri K.K. Funda, AD                                        | DC(SSl)       |
| 5.          | Shri Narendra Vashista, FTDO                               | DGFT          |

The Committee took up the individual cases of the agenda of this meeting for discussion and the decision taken in respect of each case as follows:

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| 1 | <b>Case No.:1/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:PHOENIX INDUSTRIES PVT. LTD | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00021/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :03/95/040/00029/AM10/        | Lic.No/Date:0310517585<br>28.04.2009      | Defer Date:              |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                        |                                           |                          |

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| 2 | <b>Case No.:2/7/81-ALC2/2009</b> | Party Name:RPG CABLES LIMITED,  | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00022/AM10/   | RLA File :03/95/040/00966/AM09/ | Lic.No/Date:0310517731<br>29.04.2009      | Defer Date:              |

**Decision :** The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009.

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| 3 | <b>Case No.:4/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:TECHCELLENCY(PROP. NIMESH RAMESHCHANDRA DESAI) | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00024/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :31/24/040/00017/AM10/                           | Lic.No/Date:3110038295<br>30.04.2009      | Defer Date:              |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                                           |                                           |                          |

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| 4 | <b>Case No.:3/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:ROCKWELL AUTOMATION INDIA PRIVATE LIMITED | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00023/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00054/AM10/                      | Lic.No/Date:0510240790<br>04.05.2009      | Defer Date:              |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                                      |                                           |                          |

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| 5 | <b>Case No.:5/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:KDDL LTD.,           | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00025/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :07/24/040/00024/AM10/ | Lic.No/Date:0710064481<br>04.05.2009      | Defer Date:              |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                 |                                           |                          |

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| 6 | <b>Case No.:6/7/81-ALC2/2009</b> | Party Name:PRANITA ENGINEERING SOLUTIONS PRIVATE LIMITED, | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|   | HQ File :01/81/050/00026/AM10/   | RLA File :07/24/040/00039/AM10/                           | Lic.No/Date:0710064492<br>04.05.2009      | Defer Date:              |

**Decision :** The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009.

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| 7 | <b>Case No.:</b> 10/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:ABB LIMITED          | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|   | HQ File :01/81/050/00030/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :07/24/040/00049/AM10/ | Lic.No/Date:0710064538<br>05.05.2009      | Defer Date:               |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                 |                                           |                           |

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| 8 | <b>Case No.:</b> 7/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                                | Party Name:HYDRIL JINDAL INTERNATIONAL PVT. LTD. | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|   | HQ File :01/81/050/00027/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00059/AM10/                  | Lic.No/Date:0510240868<br>05.05.2009      | Defer Date:               |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                                  |                                           |                           |

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| 9 | <b>Case No.:</b> 8/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                                | Party Name:TATA BP SOLAR INDIA LTD. | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|   | HQ File :01/81/050/00028/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :07/24/040/00001/AM10/     | Lic.No/Date:0710064532<br>05.05.2009      | Defer Date:               |
|   | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                     |                                           |                           |

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| 10 | <b>Case No.:</b> 9/7/81-ALC2/2009 | Party Name:MAHENDRA INDUSTRIES  | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|    | HQ File :01/81/050/00029/AM10/    | RLA File :07/24/040/00038/AM10/ | Lic.No/Date:0710064535<br>05.05.2009      | Defer Date:               |

**Decision :** The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009.

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| 11 | <b>Case No.:</b> 11/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD. | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|    | HQ File :01/81/050/00031/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00062/AM10/                       | Lic.No/Date:0510240907<br>06.05.2009      | Defer Date:               |
|    | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                                       |                                           |                           |

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| 12 | <b>Case No.:</b> 12/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:ALSTRONG ENTERPRISES | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|    | HQ File :01/81/050/00032/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00464/AM09/ | Lic.No/Date:0510240950<br>06.05.2009      | Defer Date:               |
|    | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                 |                                           |                           |

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| 13 | <b>Case No.:</b> 13/7/81-ALC2/2009                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:ALUPAN COMPOSITEPANELS PVT.LTD. | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:</b> Case Added |
|    | HQ File :01/81/050/00033/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00042/AM10/            | Lic.No/Date:0510241032<br>08.05.2009      | Defer Date:               |
|    | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                            |                                           |                           |

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| 14 | <b>Case No.:14/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                | Party Name:ALUPAN COMPOSITEPANELS<br>PVT.LTD. | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|    | HQ File :01/81/050/00034/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :05/24/040/00044/AM10/               | Lic.No/Date:0510241033<br>08.05.2009      | Defer Date:              |
|    | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                               |                                           |                          |

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| 15 | <b>Case No.:15/7/81-ALC2/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                | Party Name:ALSTOM PROJECTS INDIA<br>LIMITED, | Meet No/Date:7/81-ALC2/2009<br>19.05.2009 | <b>Status:Case Added</b> |
|    | HQ File :01/81/050/00035/AM10/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :03/94/040/00065/AM10/              | Lic.No/Date:0310519156<br>08.05.2009      | Defer Date:              |
|    | <b>Decision :</b> The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 07.07.2009. |                                              |                                           |                          |

PART -AR -FRESH

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| Case No. AR-9       | M/s Delton Cables Ltd.                      |
| Meeting No.07/81/09 | F.No.01/81/50/659/ AM08/DES-II              |
| Dated 19-05-2009    | Advance Licence No.0510212061 dt.14-11-2007 |
|                     | RLA F.No.05/24/040/603/AM08                 |

**Decision :** The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 07/81 held on 19.05.2009. The file of the case was handed over to the representative of DIPP for examination and comments. The case stands deferred and to be relisted on 07.07.2009.

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